

of diesel engines manufactured in the organised sector is as under:—

1973-74	....	1,45,954 Nos.
1974-75	....	1,14,925 Nos.
1975-76	....	1,41,678 Nos.

Production in the small sector is estimated to be of the order of 1,00,000 Nos. per annum.

(b) and (c). Export figures available are in terms of value, inclusive for spares and engine parts. The value of exports and foreign exchange earned was Rs. 8.13 crores for 1973-74, Rs. 19.11 crores for 1974-75, and is estimated at Rs. 28.50 crores for 1975-76.

**Steep increase in Power Generation during the year 1975-76**

1562 SHRI ARVIND M. PATEL:  
SHRI VEKARIA:  
SHRI S. M. BANERJEE:

Will the Minister of ENERGY be pleased to state:

(a) whether there has been steep increase in the power generation in the country during the year 1975-76;

(b) if so, the extent of increase achieved during 1975-76 in comparison to the preceding two years; and

(c) to what extent the demand of power is being met for different purposes in various States (State-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). The total power generation in the country during 1975-76 was 13 per cent higher than in 1974-75 and 20 per cent higher than in 1973-74.

(c) By and large power requirements, including those of the priority sectors of the economy, are being met in all the States, except in Madhya Pradesh, Maharashtra, Goa, Karna-

taka, Tamil Nadu, West Bengal and the N. E. Region where varying degrees of restriction on maximum demand and/or energy are in force. The details of power cuts and restrictions in force in these States are indicated in the Statement laid on the Table of the House. [Placed in Library. See No LT-11223/76]. Power cuts on industries and tea factories in Lower Assam have been lifted from August 11 till the end of September, 1976.

**News item "T.V. May Cause Fits in Children"**

1563. SHRI ARVIND M. PATEL:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether attention of Government has been drawn to the news item in a local daily under the caption "T.V. may cause fits in children";

(b) whether Government have made any study into the matter; and

(c) if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Government has made no study. Such views, at this stage, can not be considered conclusive or authoritative.

(c) Does not arise.

**Support to the Proposal of Non-Aligned Countries Conference on Press Agencies Pool by European Countries**

1564. SHRI RAJDEO SINGH:  
SHRI NAWAL KISHORE  
SINHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the proposals formulated at the Ministerial Conference of non-aligned countries on Press Agencies Pool held recently in New Delhi to promote cooperation in the field of mass media among non-aligned nations have been enthusiastically welcomed by the press in most Asian, African and South American countries;

(b) whether besides Yugoslavia, any other countries in Europe have supported the move; and

(c) if so, the names of those countries?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) and (c). The move has been commended in certain British and French papers.

#### Time taken for Commissioning of a Power Plant

1565. DR. K. L. RAO: Will the Minister of ENERGY be pleased to state:

(a) the time taken for commissioning of a power plant from the date of according sanction; and

(b) the average time taken in countries like U.K. and U.S.A.?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) The time taken for commissioning the first unit of a hydro-electric plant from the date of sanction normally varies from 5-8 years in India depending upon the extent to which project has been investigated. The time taken for commissioning thermal power plants has in the past varied from 4 to 6 years from the date of sanction.

(b) The average time taken in countries like the U.S.A. and U.K.

in less but is not comparable with Indian conditions where, among other things, equipment, delivery time, construction practices are quite different and heavily mechanised.

#### National Policy on Edible Oils

1566. SHRI S. A. MURUGANAN-THAM:  
SHRI D. K. PANDA:

Will the Minister of CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government are considering a proposal to evolve a national policy on edible oils;

(b) if so, the salient features thereof; and

(c) the measures being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND COOPERATION (SHRI A. C. GEORGE): (a) to (c). The formulation of a national edible oil plan is under consideration of Government and the details thereof are being worked out. It is envisaged that the plan would assess the domestic requirements of edible fats and oils of the country, both of domestic consumers and industrial users, take into account oilseeds crop prospects for the year, the import and export programmes, and ensure availability of edible oils and vanaspati on regular basis and at reasonable prices.

#### Lamp Industry

1567. SHRI S. M. BANERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Lamp Industry in the country is facing crisis because of serious competition with the foreign companies working in India; and